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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH

O.A.673/96

Date : 20-11-1997

Between:

K. Durga Rao

.. Applicant

A N D

1. The Union of India
through
The Chief General Manager,
Telecom A.P. Circle,
Hyderabad - 500 001.
2. The Sub-Divisional Officer,
Telecom,
Bobbili - 532 558. .. Respondents

Counsel for the applicant : Mr. R. Yogendra Singh for
Mr. J.V. Lakshmana Rao
Counsel for the respondents : Mr. V. Rajeswara Rao

Coram:

Hon'ble Shri H. Rajendra Prasad, Member(A)

...2/-

Date: 20-11-1997

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O R D E R

(Per Hon'ble Shri H. Rajendra Prasad, M(A)

for Mr. J.V. Lakshmana Rao

Heard Mr. R. Yogendra Singh for the

applicant and Mr. V. Rajeswara Rao for the respondents.

2. The applicant herein was engaged as casual mazdoor w.e.f. 15-7-1984 and has not been engaged after 1-9-1985. His contention is that some of the casual mazdoors who were junior to him have since been re-engaged.

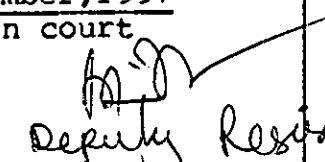
3. There are no legal issues to be examined here. It would be sufficient to direct the respondents to examine the question of considering the applicant's engagement on casual basis, if and when any work is available to be performed. Such engagement, if given to him, will not earn for the applicant any entitlement of the benefit of his previous service, or of condonation of break in service, or of conferment of temporary status, outside the purview of the scheme evolved by the department for this purpose.

4. Thus the OA is disposed of.

MD


(H. RAJENDRA PRASAD)
Member (A)

Date: 20th November, 1997
Dictated in open court


Deputy Registrar

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O.A.673/96.

To

1. The Chief General Manager, Union of India,
Telecom A.P.Circle, Hyderabad-1.
2. The Sub Divisional Officer, Telecom,
Bobbili-558. *J.V.Lakshminarayana*
3. One copy to Mr. R.Yogender Singh, Advocate, CAT.Hyd.
4. One copy to Mr.V.Rajeswar Rao, Addl.CGSC.CAT.Hyd.
5. One copy to HHRP.M.(A) CAT.Hyd.
6. One copy to DR(A) CAT.Hyd.
7. One spare copy.

pvm.

6/100
5/12/97

I Court.

TYPED BY:

CHECKED BY:

COMPARED BY:

APPROVED BY:

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE.
VICE-CHAIRMAN

And

THE HON'BLE MR.H.RAJENDRA PRASAD :M(A)

DATED:- 20/11/97

ORDER/JUDGMENT.

M.A.,/RA.,/C-A.No..

in

O.A.No. 673/96

T.A.No.

(W.P.)

Admitted and Interim directions issued.

Allowed

Disposed of with Directions.

Dismissed.

Dismissed as withdrawn

Dismissed for default

Ordered/Rejected

No order as to costs.

केन्द्रीय प्रशासनिक विधिकरण
Central Administrative Tribunal

प्रेषण/DESPATCH

1-2 DEC 1997

HYDERABAD BENCH